

Funds for defence schemes

†1135. SHRI KAPTAN SINGH SOLANKI : Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the defence schemes have not been receiving the required amount for the last six years;
- (b) if so, the details thereof;
- (c) whether Government has fixed someone's responsibility for this requirement and allotment or prepared any action plan to address this shortcoming; and
- (d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) and (b) Adequate resources are allocated to defence schemes within available budgetary resources.

The details of allocation made for Defence capital acquisition, during the last six years, is given below:

(Rs. in crores)

Year	BE
2007-08	32826.80
2008-09	37482.77
2009-10	40367.72
2010-11	43799.21
2011-12	52998.02
2012-13	66032.24

(c) and (d) Budget is allocated by the Ministry of Finance for various requirements keeping in view the committed liabilities and progress of new schemes. Acquisition Wing of the Ministry of Defence monitors progress of the capital acquisition

† Original notice of the question was received in Hindi.

schemes. A fifteen year Long Term Perspective Plan (LTPP) is prepared which is constantly reviewed, monitored and updated. It comprises Services Capital Acquisition Plans (five years) and Annual Acquisition Plans. Action is taken in accordance with these plans to ensure preparedness of the Armed Forces.

Review of functioning of CSD Depots

1136. DR. T. SUBBARAMI REDDY : Will the Minister of DEFENCE be pleased to state:

(a) the details of the Canteen Stores Department (CSD) Depots set up in various States;

(b) whether the functioning of CSD Depots was subjected to any comprehensive review in the recent past;

(c) if so, the details thereof and the action taken thereon;

(d) whether Government has received requests from States including Andhra Pradesh for setting up of CSD Depots in those States; and

(e) if so, the action taken thereon?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) Details of the Canteen Stores Department (CSD) Depots set up in various states are given in Statement (*See below*).

(b) Yes, Sir.

(c) Performance Audit of Canteen Stores Department (CSD) was carried out by Comptroller and Auditor General of India (C&AG) in 2008-09. The Public Accounts Committee (PAC) selected the subject for examination and report. The Action Taken Notes (ATNs) on the recommendations PAC are under examination in the Ministry.

(d) and (e) No request has been received from the State of Andhra Pradesh for setting up of any additional CSD Depot.

Requests were received from the States of Himachal Pradesh and Bihar for opening of CSD Depots in these States. Suitable land is being identified in Himachal Pradesh for opening the depot. Proposal for opening of a CSD Depot in Danapur (Bihar) was examined and it was ascertained that Unit Run Canteen (URCs) of Bihar are taking